CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 18/03/2019

O.A./260/895/2014 PRANAKRUSHNA NAYAK

-V/S-

SURVEY OF INDIA

ITEM NO:58

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal	
	None appears for the applicant.	
	No one was presen applicant on 28.02.201 applicant has lost interest.	19. It seems that the
	Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	pms	